NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED 09.02.2022 (WEDNESDAY) CHENNAI BENCH (VIRTUAL MODE)

After the rising of the Hon'ble Bench Comprising of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical) of Court II of Principal Bench

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For He S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
1.	Comp App	Sumit Binani Rp (KSK Mahanadi Power Company Ltd)	Shardul Amarchand	Y. Suryanarayana R1
	(AT)(CH)(Ins) No.	V	Mangaldas & Co	Aniruth Krishnan R2
	234/2021	V Venkatachalam Rp (KSK Water Infrastructures P		Bishwajith Dubey R3
	(PH)	Ltd) & 2 Ors		
		With		
2.	Comp App	Committee of Creditors (KSK Mahanadi Power	Cyril Amarchand	Y. Suryanarayana Caveator
	(AT)(CH)(Ins) No.	Company Ltd	Mangaldas	For R1
	239/2021	V		Allwin Godwin R3
		V. Venkatachalam RP & 2 Ors		
3.	Comp App	Sumit Binani RP of KSK Mahanadi Power Company	Sandeep Bajaj	Y. Suryanarayana R1
	(AT)(CH)(Ins) No.	Ltd	Aakanksha Nehra	Aniruth Krishnan R2
	272/2021 & IA No.	V		
	588,589 &	V. Venkatachalam RP of Raigarh Champa Railway		
l	590/2021	Infrastructure P Ltd & Anr		

<u>02.00 PM</u>

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
4.	Comp App	Sitalakshmi Mills	Niraj Kumar Singh	
	(AT)(CH)(Ins) No.	V		
	318/2021 & IA No.	T.V. Balasubramanian & Anr		
	663/2021			
5.	Comp App	Albanna Engineering LLC	Sharath Chandran	Shikhil Shiv Suri Caveator
	(AT)(CH)(Ins) No.	V	T.M. Mano	for R1
	319/2021 & IA No.	Sanghvi Movers Ltd & 7 Ors		
	664 & 665/2021			
6.	Comp App	Stressed Assets Stabilisation Fund	Varun Srinivasan	
	(AT)(CH)(Ins) No.	V	Vinithra Srinivasan	
	320/2021	Kumar'S Cotex Ltd		
7.	Comp App	Romit Jain & Anr	E.K. Kumaresan	
	(AT)(CH)(Ins) No.	V		
	321/2021	Colorhome Developers Pvt Ltd		
8.	Comp App	Tom K Thomas & 7 Ors	Terry V. James	
	(AT)(CH)(Ins) No.	V	Jerin Asher Sojan	
	322/2021	Kerala Chamber of commerce Industry		
9.	Comp App	Shibu Job Cheeran & 2 Ors	Manjula Devi	
	(AT)(CH)(Ins) No.	V		
	350/2021 & IA No.	Ashok Velamur Seshadri Liquidator of Archana		
	727/2021	Motors P Ltd		
10.	Comp App	K.S. Srinivasan	Akashya Manoharan	Ramalimgam & Associates
	(AT)(CH)(Ins) No.	V		Caveator for R3
	53/2022 (IA No.	T. Udayakumar, Ex. Director		
	104,105	Land Mark Housing Project (Chennai) P Ltd & 2 Ors		
	&106/2022)			

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
11.	Comp. App	Malayalam Industries Ltd	G.R. Lakshmanan	S. Sethuraman R1
	(AT)(CH)(Ins) No.	V	R. Mariappan	R2 & R3 Served
	278/2021 (IA No.	Eswaran Pillai RP of Mathstraman Manufactures and		R6 Served on 17-12-2021
	597,598,599 &	Traders P Ltd & 6 Ors		R7 Served on 18-12-2021
	600/2021)			R2, R4 & R5 Returned

12.	Comp. App	B. Rajesh	A.S. Sathish Kumar	Ramanishankar R2-R4
	(AT)(CH)(Ins) No.	V		R1 Served on 31-12-2021
	285/2021	N. Sivachalam Liquidator, Everon Castings P Ltd & 6		R5 Served 3-1-2022
		Ors		R6 & R7 Notice not Ordered

For Hearing

S.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
No.				
13.	Comp. App	Mathew CK & 27 Ors	Pranava Charan MG	P. V Dinesh
	(AT)(CH)(Ins)	Vs	Sunil N	Vidyalakshmi Vipin R1-R3
	No.40/2021	Shri Kumar Rajan & 2 Ors		(Vakalat not filed)
14.	Comp App	CH Ravindra Babu	Jayanth Viswanathan	Vidiyalakshmi Vipin R1
	(AT)(CH)(Ins) No.	V	K. Ravindranath	Mummaneni Vazra Laxmi
	276/2021 & IA	State Bank of India & Anr		R2 (Vakalat not filed)
	No.596/2021			

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Notice Board
Website: <u>www.nclat.nic.in</u>

By the order of Hon'ble Member (J)

For Assistance,

1.Dy.Registrar - <u>PH No. : 044-2888 0500</u> <u>CELL : 99402 25692</u> 2.Court Officer - <u>PH No. : 044-2888 0450</u> <u>CELL : 94458 92169</u> (Chennai Bench)